

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 03
CA-22(PB)/2020

IN THE MATTER OF:

Quality Sales Promotion Pvt. Ltd. and
Mehar Investment Pvt. Ltd.

.... Applicant/petitioner

Rule 16(d) of NCLT Rules, 2016

Order delivered on 15.06.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANAGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

Mr. Vikrant Rohilla, Adv.

ORDER

On the request made by counsel for the applicant, hearing is deferred to 21.07.2020.

— Sd —

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

— Sd —

(HEMANT KUMAR SARANAGI)
MEMBER (TECHNICAL)